

NOMINATION OF CASES BY HON'BLE THE CHIEF JUSTICE ON 07/10/2015

Sr l. N o.	Crl. Appeal U/S 372	Crl Appl	Govt Appeal	Crl. Revisi on U/S 482/40 7 etc.	Particular of Lower Court Case of both Columns 2 and 4	Date of Hon'ble Court's order regarding connection
1	2	3	4	5	6	7
1	1760/2011 DB		2860/2011 DB		ST No. 326/2004 U/S 498A/304-B of IPC & 3/ 4 D.P. Act State Vs Vidyaram Mainpuri	04/09/12
2	3245/2011 DB		3293/2010 DB		ST No. 512/2006 U/S 498A, 304B of IPC & 3/ 4 D.P. Act State Vs Pramod Kumar Agra	12/12/12
3	5502/2011 DB		6180/2011 DB		ST No. 907/2009 U/S 498A, 304B of IPC & 3/ 4 D.P. Act State Vs Arvind @ Aadesh Ghaziabad	25/09/12
4	5924/2011 DB		6785/2011 DB		ST No. 926/2008 U/S 302/34 of IPC State Vs Surendra Singh Tagore Moradabad	07/08/12
5	4126/2014 DB		D 469/2006 DB	4577/ 2006 SB	ST No. 205/1992 ST No. 528/1995 U/S 302/34 of IPC & 25 Arms Act State Vs Mohd. Akram Pilibhit	13/09/12
Lay/List all the connected cases before appropriate Court dealing with the leading cases mentioned in the column 2 above.						